

[*Translation*]

**Setting up of Industry in Sahrasa in Bihar**

2081. SHRI SURYA NARAYAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are contemplating to set up any industry in Sahrasa district of North Bihar;

(b) if so, the time by which such industry is likely to be set up; and

(c) if not, the reasons for not setting up industry in the "no industry district"?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) Industrialisation of a specific district/area is primarily the responsibility of the State Government concerned. The Central Government supplements their efforts in encouraging industrialisation of backward areas by offering incentives such as priority in the matter of licensing, concessional finance, etc.

[*English*]

**Funds to Tamil Nadu for Supply of Drinking Water**

2082. SHRI R. JEEVARATHINAM: Will the PRIME MINISTER be pleased to state:

(a) the amount sanctioned to Tamil Nadu to put an end to scarcity of drinking water there during the last two years; and

(b) the amount utilised so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) and (b) Under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP) and Mini Mission Projects in Ramanathapuram, Salem and South Arcot districts, a sum of Rs. 25.28 crores and Rs. 21.78 crores was sanc-

tioned to Tamil Nadu during 1989-90 and 1990-91 respectively to provide safe drinking water in rural areas. The State Government has reported that an amount of Rs. 27.790 crores and Rs. 28.082 crores was utilised during the year 1989-90 and 1990-91 respectively.

A ceiling of expenditure of Rs. 29.84 crores under drinking water sector as a measure of drought relief in Tamil Nadu was approved during 1989-90. During 1990-91, Rs. 39.00 crores had been allocated to Tamil Nadu as Calamity Relief Fund (CRF) for management of natural calamities including drought. 25% of this amount was to be met by the State Government from its own resources. The State Government has reported an expenditure of Rs. 17.73 crores for the first three quarters during 1990-91 which includes an expenditure of Rs. 13.27 crores for drinking water.

**Loan to Companies Registered in Tamil Nadu**

2083. SHRI R. JEEVARATHINAM: Will the PRIME MINISTER be pleased to state:

(a) the number of companies with an investment of over Rs. crores registered in Tamil Nadu;

(b) the amount of loan disbursed to these companies so far;

(c) the particulars of loan given to them by the Union Government and the State Governments separately; and

(d) the total number of labour employed in these companies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (d) The information is being collected and will be placed on the Table of the House.